Screening OPD Centre

- 1450. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether attention of the Government has been drawn to the news-item captioned "Paanch varsh se filon mein band he screening OPD aur drugs centre sthapit karne ki appeal" appearing in the 'Dainik Jagran' dated December 21, 1996;
 - (b) if so, the facts of the matter reported therein; and
- (c) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) Yes, Sir.

(b) and (c) There was a proposal to have a Screening OPD project for All India Institute of Medical Sciences to be set up in Raj Nagar Complex. Subsequently, this land has been earmarked for Trauma Centre. It is now proposed to construct the Screening OPD in the main campus of the Institute.

The Drugs De-addiction Centre continues to function from Deen Dayal Upadhyay Hospital, Hari Nagar, New Delhi. Efforts are on to locate an alternative site for Druge Centre.

[Translation]

Government Accommodation to Empoyees of NCERT

- 1451. SHRI N.J. RATHWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the National Council of Educational Research and Training, New Delhi have received any complaints from the NCERT Scheduled Castes/Scheduled Tribes Employees Welfare Association, New Delhi during the last one year regarding the reported irregularities in the allotment of Government accommodation;
 - (b) if so, the details thereof;
- (c) whether the Government have conducted or propose to conduct any enquiry into the matter;
 - (d) if so, the details thereof; and
 - (e) the remedial measures to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (e) As per the information furnished by the National Council of Educational Research and Training (NCERT), the Council received complaints from two of its employees regarding the allotment of one flat. The matter was enquired by the Liaison officer, SC/ST Cell of the Council, who found no irregularity in the allotment of the accommodation. However the allotment order was not implemented and

disputed quarter has since been surrendered to the Minerals and Metals Trading Corporation of India Ltd. (MMTC) from whom the flat was obtained on lease and licence agreement basis.

[English]

MIG-29 Aircrafts

- 1452. SHRI PRAMOD MAHAJAN: Will the Minister of DEFENCE be pleased to state:
- (a) whether the Russian built MIG-29 aircrafts are short of spares, rendering the aircraft incapable of flying:
 - (b) if so, the facts in this regard;
- (c) when MIG-29 aircrafts were purchased, their present condition and the number of them unfit for flying; and
- (d) the steps taken for replacing the depleted aircraft?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) No, Sir.

- (b) Does not arise.
- (c) MIG-29 aircrafts were first purchased from Russia in 1987. The present condition of the aircraft and service-ability of the fleet are totally satisfactory.
 - (d) Does not arise.

Post Graduate Allowances

- 1453. SHRI AMAR ROYPRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) the number of Unani Physicians with Post Graduate Qualifications in CGHS and the number of those, to whom Post Graduate/M.D. Allowance is also being paid by CGHS;
- (b) whether service of such physicians/senior Medical Officers are being utilised as specialists as well as Assistant Advisors in the Unani system of Medicines and they are being deployed as specialists in different Unani Dispensaries/Units of Unani system:
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) There are two Unani Physicians in CGHS possessing M.D. degree and they are in receipt of Post Graduate allowance.

- (b) No, Sir.
- (c) Does not arise.
- (d) There is no sanctioned post of specialist in the Unani System of Medicine.